

# ACT No. XXXII OF 1926.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 9th  
September, 1926.)

## An Act further to amend the Administrator General's Act, 1913.

**W**HEREAS it is expedient further to amend the Administrator General's Act, 1913, for the purposes hereinafter appearing; It is hereby enacted as follows:—

1. This Act may be called the Administrator General's Short title.  
(Amendment) Act, 1926.

2. In sections 9, 31 and 37 of the Administrator General's Amendments of sections 9, 31 and 37, Act III of 1913,  
Act, 1913, for the words "one thousand" the words "two thousand" shall be substituted.

*Price Anna 1 or 1½d.]*

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